

**NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD**

TP/MP/139 of 2019 [IA 507 of 2019 in TP/MP/125 of 2016(CP 34 of 2016)]

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

**Name of the Company:** PGH International Pvt Ltd  
V/s  
Ashok Kumar Khosla

**Section:** IA For Adjournment of Hearing

**S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE**

- 1.
- 2.

**ORDER**

Learned Counsel for Petitioner as well as Learned Counsel for Respondents present.

Matter stands adjourned for further consideration on 15.06.2021 at 2.30 pm.

**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 9th day of June 2021